

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

NOTIFICATION

Dated, Shillong, the 5<sup>th</sup> April, 2019

No.HCM.II/168/2014/Estt./ In terms of sub-rule(1) of Rule 5 of the High Court of Meghalaya ( Designation of Senior Advocate ) Rules, 2017, Hon'ble the Chief Justice has been pleased to re-constitute the Committee for Designation of Senior Advocate comprising as follows:

- |     |  |             |
|-----|--|-------------|
| 1). | Hon'ble Mr. Justice Mohammad Yaqoob Mir, Chief Justice ... | Chairperson |
| 2). | Hon'ble Mr. Justice H. S. Thangkhiew, Judge ...            | Member      |
| 3). | Shri Amit Kumar, Advocate General, Meghalaya ...           | Member      |
| 4). | Shri T. T. Diengdoh, Senior Advocate ...                   | Member      |
|     | And  |             |
|     | Shri Abhijit Sarkar, Registrar(J) ...                      | Secretary   |

By Order

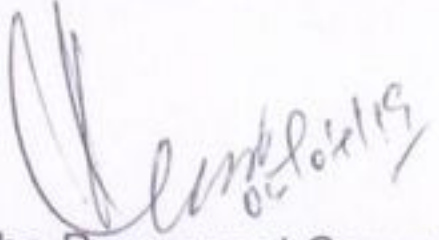
Abhjit Sarkar  
Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))

Memo.No.HCM.II/168/2014/Estt./ 1613A

Dated, Shillong, the 5<sup>th</sup> April, 2019

*Copy forwarded for favour of kind information to:-*

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for kind information of His Lordship.
3. Shri Amit Kumar, Advocate General, Meghalaya, Shillong.
4. Shri T.T.Diengdoh, Senior Advocate, High Court Bar Association, Shillong.
5. The President/Secretary, High Court Bar Association, Shillong.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
7. The CPC/System Analyst, High Court of Meghalaya, Shillong with a request to upload the same in the official website.

  
Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))